

SPECIAL BENCH
COURT - II

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/194(KB)2021
IA(I.B.C)/652(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	UCO BANK VS REENA BANSAL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Santosh Kumar Ray, Adv.] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Ms. Pooja Sah, Adv.] For the Resolution Professional
Mr. Siddharth Makkar, Adv.]
Mr. Partha Kamal Sen, RP] RP-in-person

ORDER

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/652(KB)2024:**
 - a. It is submitted that the hard copy of the application is yet to be furnished.
 - b. List the matter on **08.04.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)